

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:317  
ANSWERED ON:06.12.2013  
INSPECTION OF BLOOD BANKS  
Jeyadural Shri S. R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the provisions/ regulations laid down by the Government in respect of periodic inspection of blood banks and blood storage centres in the country;
- (b) whether inefficient operations of blood banks and blood storage centres, inordinate delay in holding their timely inspections and lack of monitoring by enforcement officials in violation of the relevant provisions have been reported in the country including Tamil Nadu;
- (c) if so, the details thereof during the last three years and the current year, State/ UT-wise;
- (d) whether there is shortage of regulatory personnel/staff in the Central Drug Standard Control Organisation (CDSCO) office in Tamil Nadu and some other States/UTs hampering proper inspection of blood banks and blood storage centres in the country; and
- (e) if so, the details thereof and the remedial action taken/proposed by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): The Blood Banks & Blood Storage Centres are inspected as per provisions prescribed under the Drugs & Cosmetics Rules 1945. The Blood Banks are regulated both by the Central Drugs Standard Control Organization (CDSCO) as well as the State Licensing Authorities while the Blood storage centres are regulated by the State Licensing Authorities only.
- (b) & (c): There are no such reports.
- (d) & (e): There was shortage of Drugs Inspectors in CDSCO, South Zone Chennai. However, this has not resulted in lack of proper inspections of Blood Banks. The number of Drugs Inspectors posted in Central Drugs Standard Control Organisation at Chennai has been increased to 09 in 2013 against the sanctioned the strength of 10 posts.